

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

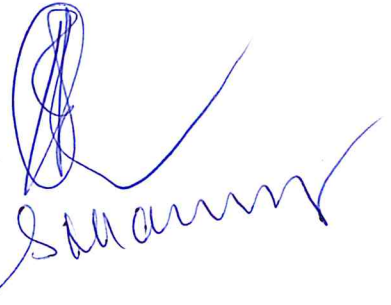
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/BB/ 2017	-	For filing rejoinder	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1.	Agrima Lakshana. (9880769856.	Applicant	Agrima Lakshana
----	----------------------------------	-----------	-----------------


2. Dr. K.S. Ravichandran, P.S.  
S. Manjula Devi, Adv.  
for CSR & CO, CBE

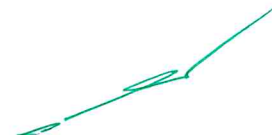
For Respondent/  
Corporate Debtor



Counsel for petitioner is present. Counsel for respondent is also present. Rejoinder is filed. Counsel for corporate debtor requested time.

List it on 18.01.2018.

  
MEMBER (T)

  
MEMBER (J)